

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 4/2001  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE COMPANY: Union of India

V/s.

M/s. Maytas Properties Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	<del>Ms. Manmeet Arora, Adv</del> <del>Mr. Tarang Gupta, Adv</del>		<del>Resp no.1</del> <del>Resp no.1</del>	
1.	MS. Bhawana Kumari	law Consultant	UOZ	<u>Bhawana</u>
2.	Surekha Bhargavan	law Consultant	UO1	<u>Surekha</u>

ORDER

The Learned Counsel for the parties are present. Learned Counsel for the Petitioner seeks adjournment. In any case the matter being part heard and the absence of the regular Principal Bench, the matter is adjourned to 09.03.2017.

Sd/-

(S.K.MOHAPATRA)  
MEMBER (TECHNICAL)

Sd/-

(R.VARADHARAJAN)  
MEMBER (JUDICIAL)